

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3095
ANSWERED ON:13.12.2006
NON -CONSTRUCTION OF RESIDENTIAL COMPLEX
Bauri Smt. Susmita;Khan Shri Sunil

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India lost Rs. 1.05 crore towards interest for six years due to non-construction of residential complex on purchased land;
- (b) if so, the reasons for delay in the said construction;
- (c) whether any officials have been found guilty in this regard; and
- (d) if so, the action taken/proposed to be taken against them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d) The National Highways Authority of India (NHAI) had purchased a plot because of its availability and proximity to Headquarter at that time. The plan was to construct residential flats at an appropriate time keeping in view the requirement. Since leased accommodation was available, residential complex was not constructed. The construction of residential complex will be taken up at an appropriate time. As the land rates have gone high substantially since the time plot was purchased, there is no loss to NHAI.